

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/40213/2025 BLAPL/13849/2025	MADHA @ MADHABANANDA PALEI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KEONJHAR TOWN /896 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(O GR/0002036/2025
2	D-BLAPL/40222/2025 BLAPL/13850/2025	KIRAN @ SIPUA SETHI VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI /369 /2025 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAL GR/0000809/2025
3	D-BLAPL/40228/2025 BLAPL/13851/2025	RAKESH KUMAR BEHERA @ RAKESH DALABEHERA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	RANPUR /299 /2025 SPECIAL JUDGE (POCSO), NAYAGARH Spl/0000072/2025
4	D-BLAPL/40245/2025 BLAPL/13852/2025	P. SATYARAM ACHARY VS STATE OF ODISHA	RAMDAS ACHARY VS	BALLIGUDA /162 /2025 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000279/2025
5	D-BLAPL/40242/2025 BLAPL/13853/2025	PRABHAKAR JENA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	JANKIA P.S. /297 /2025 J.M.F.C.,KHURDA(Khordha) GR/0000656/2025
6	D-BLAPL/38971/2025 BLAPL/13854/2025	MANAS NATH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /205 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000108/2025
7	D-BLAPL/40303/2025 BLAPL/13855/2025	RAJU BARMAN @ RAJU BRUMAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHAULIAGANJA /199 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0000565/2025
8	D-BLAPL/40305/2025 BLAPL/13856/2025	ANANTA PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /42 /2025 A.D.J.,ASKA(Ganjam) ST/0000078/2025
9	D-BLAPL/40136/2025 BLAPL/13857/2025	CHHABILA KUMAR NATH @ CHHABIL KUMAR NATH VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BOUDH /221 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000091/2025
10	D-BLAPL/40295/2025 BLAPL/13858/2025	LALBAHADUR SINGH VS STATE OF ODISHA	MADAN MOHAN DAS VS	PHULBANI SADAR /216 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000115/2025
11	D-BLAPL/40276/2025 BLAPL/13859/2025	DIBYA RANJAN BHOI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	KISSANNAGAR PS /197 /2025 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000123/2025

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12	D-BLAPL/40233/2025 BLAPL/13860/2025	BIKRAM PANDA @ BIKRAM KUMAR PANDA VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	BAIDYANATHPUR /518 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002774/2025
13	D-BLAPL/40306/2025 BLAPL/13861/2025	KANHA @ JANMEJAYA SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	DHARMASALA /731 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0002398/2025
14	D-BLAPL/39789/2025 BLAPL/13862/2025	DEBASISH BHUYAN @ DEBASISI BHUYAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	MAHILA P.S. BUXIBAZAR /157 /2025 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000963/2025
15	D-BLAPL/40002/2025 BLAPL/13863/2025	DINESH SAHU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000031/2025
16	D-BLAPL/40312/2025 BLAPL/13864/2025	BISWABIJAY MOHAPATRA VS STATE OF ODISHA	NIROD KUMAR SAHU VS	JALESWAR /574 /2025 A.D.J.,JALESWAR(Baleshwar) Spl/0000036/2025
17	D-BLAPL/40116/2025 BLAPL/13865/2025	SANTU DAS VS STATE OF ODISHA	SOMANATH MITRA VS	//0 SPECIAL JUDGE,BALLIGUDA(Kandhamas) 2(A)CC/0000032/2025
18	D-BLAPL/40286/2025 BLAPL/13866/2025	PARMESWAR KALLAR VS STATE OF ODISHA	MANAS KUMAR CHAND VS	RAIGHAR /238 /2025 N.G.N. CUM J.M.F.C.,RAIGHAR(Nabarang) GR/0000393/2025
19	D-BLAPL/40313/2025 BLAPL/13867/2025	SATYANANDA NAG VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BHEDEN /293 /2022 DIST.AND SESSIONS JUDGE,BARGARH CT/0000007/2023
20	D-BLAPL/40292/2025 BLAPL/13868/2025	BADAL @ AKASH MUKHI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BARIPADA TOWN /380 /2025 DISTRICT & SESIONS JUDGE,BARIPADA ST/0000162/2025
21	D-BLAPL/40294/2025 BLAPL/13869/2025	PRAKASH MALIK VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000022/2025
22	D-BLAPL/40314/2025 BLAPL/13870/2025	SOUMYA RANJAN NAYAK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	MAHAKALPARA /210 /2025 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001467/2025
23	D-BLAPL/40285/2025	BIKASH MALLICK	ANIRUDHA DAS	BALLIGUDA /407 /2025

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	BLAPL/13871/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000216/2025
24	D-BLAPL/39791/2025 BLAPL/13872/2025	DAMARA @ KALIA @ SANJAY MALIK @ SANJAY MALLICK VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI MODEL /369 /2025 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI GR/0000809/2025
25	D-BLAPL/40336/2025 BLAPL/13873/2025	PRATAP SAHU VS STATE OF ODISHA	ASWINI KUMAR MISHRA (3) VS	PATNAGARH /384 /2025 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0001526/2025
26	D-BLAPL/40202/2025 BLAPL/13874/2025	PINTU KHAMARI @ BIDYABHUSAN KHAMARI VS STATE OF ODISHA	ABHISHEK DASH VS	BELPARA /148 /2025 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000666/2025
27	D-BLAPL/40345/2025 BLAPL/13875/2025	MUNA NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	COLLIERY /605 /2025 J.M.F.C,TALCHER(Anugul) GR/0001318/2025
28	D-BLAPL/40346/2025 BLAPL/13876/2025	SANTOSH DEHURY VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	COLLIERY /711 /2025 J.M.F.C,TALCHER(Anugul) GR/0001625/2025
29	D-BLAPL/40299/2025 BLAPL/13877/2025	SAMIAR MAHANTY @ SAMIR MAHANTY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /817 /2025 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000802/2025
30	D-CMP/51571/2025 CMP/2112/2025	MAHESWAR DASH VS RIHANA BEGUM @ BIBI	AMIT PRASAD BOSE VS	// CIVIL JUDGE (JD),JAGATSINGHPUR(Jagatsinghpur) Fao/0000002/2025
31	D-CMP/52070/2025 CMP/2113/2025	BHAGABATA PRADHAN VS TULASI PRADHAN	AMIT PRASAD BOSE VS	// ADL. CIVIL JUDGE (SD),BALASORE(Balasore) CS/0000412/2016
32	D-CONTC/51932/2025 CONTC/6370/2025	SATISH PRASAD NANDA VS USHA PADHI,COMMNR.-CUM-SECRETARY,HOUSING AND URBAN DEVELOPMENT,ODISHA	SMITA RANJAN PATNAIK VS	// ()
33	D-CONTC/51937/2025 CONTC/6371/2025	BIJAY KUMAR SAMAL VS USHA PADHI,COMMNR.-CUM-SECRETARY,HOUSING AND URBAN DEVELOPMENT, ODISHA	SMITA RANJAN PATNAIK VS	// ()
34	D-CONTC/51943/2025 CONTC/6372/2025	TANMAYEE MOHANTY VS	SMITA RANJAN PATNAIK VS	// ()

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35	D-CONTC/51951/2025 CONTC/6373/2025	USHA PADHI,COMMNR.-CUM-SECRETARY,HOUSING AND URBAN DEVELOPMENT,ODISHA PRAMOD KUMAR PATRA VS	SMITA RANJAN PATNAIK VS	// // ()
36	D-CONTC/52063/2025 CONTC/6374/2025	USHA PADHI,COMMNR.-CUM-SECRETARY,HOUSING AND URBAN DEVELOPMENT,ODISHA JASANI DEHURIA VS	ADV. VS	// // ()
37	D-CONTC/52081/2025 CONTC/6375/2025	SATYABRAT SAHU,IAS,ADDL CHIEF SECRETARY, HOME DEPARTMENT, GOVT. OF ORISSA BABULAL SENAPATI VS	ADV. VS	// // ()
38	D-CONTC/53853/2025 CONTC/6376/2025	SATYABRAT SAHU, I.A.S,ADDL CHIEF SECRETARY, HOME DEPARTMENT, GOVT. OF ORISSA SAROJ KUMAR RAY VS	ADV. VS	// // ()
39	D-CONTC/53855/2025 CONTC/6377/2025	USHA PADHEE,IAS, COMMISSIONER-CUM-SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPARTMENT,ODISHA KALU CHARAN JENA VS	ADV. VS	// // ()
40	D-CONTC/53866/2025 CONTC/6378/2025	USHA PADHEE, IAS,COMMISSIONER-CUM-SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPARTMENT SIBA PRASAD ROUT VS	ADV. VS	// // ()
41	D-CONTC/50982/2025 CONTC/6379/2025	PRASANNA KUMAR SAMANTRAY, TAHASILDAR,KANTAPADA,CUTTACK GOLAKHA CHANDRA SAHOO@GOLAKHA SAHOO VS	ADV. VS	// // ()
42	D-CONTC/52159/2025 CONTC/6380/2025	KALI PRASANNA MOHAPATRA,IAS, DIRECTOR OF HIGHER EDUCATION,ODISHA DIBAKAR RATH VS	ADV. VS	// // ()
43	D-CONTC/52162/2025 CONTC/6381/2025	SATYABRATA SAHU, IAS,ADDL. CHIEF SECY., DEPT. OF HOME GOVT. OF ODISHA LOKANATH PATRA VS	ADV. VS	// // ()
44	D-CONTC/52166/2025 CONTC/6382/2025	SATYABRATA SAHU, IAS,ADDITIONAL CHIEF SECRETARY, DEPARTMENT OF HOME, GOVT. OF ODISHA, ANANDA CHANDRA BEHERA VS	ADV. VS	// // ()
45	D-CONTC/52172/2025 CONTC/6383/2025	SATYABRATA SAHU, IAS,ADDL. CHIEF SECY. DEPT. HOME GOVT. OF ODISHA BISWAMBAR ROUT VS	ADV. VS	// // ()
		SATYABRATA SAHU, IAS,ADDITIONAL CHIEF SECRETARY, DEPARTMENT OF HOME, GOVT. OF ODISHA		//

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46	D-CONTC/52176/2025 CONTC/6384/2025	SANTOSH KUMAR PATRA VS SATYABRATA SAHU, IAS, ADDITIONAL CHIEF SECRETARY , DEPARTMENT OF HOME, GOVT. OF ODISHA	ADV. VS	// (
47	D-CONTC/52177/2025 CONTC/6385/2025	GANESWAR BEHERA VS SATYABRATA SAHU, IAS, ADDITIONAL CHIEF SECRETARY , DEPARTMENT OF HOME, GOVT OF ODISHA	ADV. VS	// (
48	D-CRLA/40000/2025 CRLA/1474/2025	HIMANSHU SETHI VS STATE OF ODISHA	BIKASH KUMAR DASH VS	BIRMAHARAJPUR /99 /2020 DISTRICT AND SESSIONS JUDGE, SONE SC/0000050/2020
49	D-CRLA/40217/2025 CRLA/1475/2025	JUDHISTIR NAG @ JUDHISTI NAG VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MURIBAHAL /124 /2022 A.D.J., KANTABANJI (Balangir) SC/0000003/2023
50	D-CRLMC/39313/2025 CRLMC/5671/2025	RAMA KRUSHNA JAMADA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAMAGIRI /5 /2025 A.D.J., PARALAKHEMUNDI (Gajapati) GR/0000003/2025
51	D-CRLMC/39750/2025 CRLMC/5672/2025	DEEPAK BEHERA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	BALANGA /64 /2025 SPECIAL JUDGE (POCSO), PURI (Puri) Spl/0000033/2025
52	D-CRLMC/39846/2025 CRLMC/5673/2025	GANGADHAR MANIA @ GANGA MANIA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BEGUNIA P.S. /84 /2023 2ND A.D.J., KHURDA (Khordha) ST/0000106/2023
53	D-CRLMC/39983/2025 CRLMC/5674/2025	GHANA TUDU VS STATE OF ODISHA	BASUDEV PUJARI VS	CDA-II /112 /2024 J.M.F.C, CUTTACK (Cuttack) GR/0000674/2024
54	D-CRLMC/40432/2025 CRLMC/5675/2025	UTKAL KESHRI KHUNTIA @ LULU VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	PATKURA /245 /2021 SPECIAL JUDGE, KENDRAPARA (Kendrapara) TR/0000070/2021
55	D-CRLMC/40470/2025 CRLMC/5676/2025	NIRANJAN BARAH VS STATE OF ODISHA	ASHWINI KUMAR DAS VS	BANARAPAL /217 /2022 CIVIL JUDGE (J.D.)-CUM-JMFC, BANARAPAL GR/0000630/2022
56	D-CRLMP/40293/2025 CRLMP/1748/2025	HARIHAR KARNA VS STATE OF ODISHA	BISWAJIT NAYAK VS	// (//
57	D-CRLREV/37587/2025	NIBEDITA SAHOO @ NIVEDITA SAHOO	LINGARAJ SARANGI	// /0

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	CRLREV/1129/2025	VS BIBHUTI BHUSAN SAHOO	VS	DISTRICT & SESIONS JUDGE,BHUBANE CMC/0000288/2017
58	D-FAO/53468/2025 FAO/558/2025	KUSUMA CHHATOI VS UNION OF INDIA	SUVEN KUMAR PANI VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000288/2015
59	D-FAO/54149/2025 FAO/559/2025	SANJU ROHIDAS VS UNION OF INDIA	DEBASISH PATNAIK VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000114/2023
60	D-JCRLA/40591/2025 JCRLA/276/2025	P. SUNDAR VS STATE OF ODISHA	ADV. VS	//0 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMP 2(A)CC/0000009/2025
61	D-JCRLA/40594/2025 JCRLA/277/2025	NIRAKARA MUKHI VS STATE OF ODISHA	ADV. VS	GOCHHAPADA /73 /2022 SPECIAL JUDGE (POCSO), PHULBANI(K Spl/0000038/2022
62	D-JCRLA/40596/2025 JCRLA/278/2025	DHIRENYA @ MUNI SWAIN VS STATE OF ODISHA	ADV. VS	PATKURA /125 /2024 AD-HOC A.D.J. (FTSC),KENDRAPARA(K Spl/0000037/2024
63	D-JCRLA/40598/2025 JCRLA/279/2025	NITAI SARKAR VS STATE OF ODISHA	ADV. VS	ORKEL /395 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000064/2023
64	D-JCRLA/40600/2025 JCRLA/280/2025	CHITRA BHUE VS STATE OF ODISHA	ADV. VS	JAMANKIRA /47 /2021 A.D.J.,KUCHINDA(Sambalpur) ST/0000032/2024
65	D-MATA/53793/2025 MATA/500/2025	PRABIR PARIDA VS RATNADIPA JETHY @ PARIDA	PULAKESH MOHANTY VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000675/2021
66	D-MATA/54151/2025 MATA/501/2025	DIPTIMAYEE DIXIT VS NILADRI BIHARI KHATUA	KABIR KUMAR JENA VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000043/2021
67	D-RPFAM/53892/2025 RPFAM/420/2025	ESTIPAN BAG VS SABITA BAG	PRASANTA KUMAR NAYAK VS	// JUDGE FAMILY COURT,RAYAGADA(Ra Ctp/0000054/2024
68	D-RVWPET/46381/2025 RVWPET/298/2025	DUSMANTA KUMAR BEHERA VS	ADV. VS	// (

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69	D-RVWPET/46404/2025 RVWPET/299/2025	STATE OF ODISHA ASHOK KUMAR PATRA VS	ADV. VS	// // ()
70	D-RVWPET/46411/2025 RVWPET/300/2025	STATE OF ODISHA DURGA PRASAD PATRA VS	ADV. VS	// // ()
71	D-RVWPET/45905/2025 RVWPET/301/2025	STATE OF ODISHA PADMABATI PATRA VS	ADV. VS	// // ()
72	D-RVWPET/46730/2025 RVWPET/302/2025	STATE OF ODISHA RAMA CHANDRA PURTY VS	ADV. VS	// // ()
73	D-RVWPET/46397/2025 RVWPET/303/2025	STATE OF ODISHA SANJEEB KUMAR KAIBARTA VS	ADV. VS	// // ()
74	D-RVWPET/52846/2025 RVWPET/304/2025	STATE OF ODISHA MANOJ KUMAR PRADHAN VS	SOMA PATNAIK VS	// // ()
75	D-RVWPET/54339/2025 RVWPET/305/2025	STATE OF ODISHA UNION OF INDIA VS	ADV VS	// // ()
76	D-RVWPET/54518/2025 RVWPET/306/2025	ARJUN JAIPURIA BANABIHARI RATH VS	ADV. VS	// // ()
77	D-TRP(C)/54068/2025 TRP(C)/465/2025	STATE OF ODISHA AKSHYAMITA KARTIK VS DEBENDRA KUMAR BAG	AJODJYA RANJAN DASH VS	// // JUDGE FAMILY COURT, BHAWANIPAT CP/0000050/2025
78	D-TRP(C)/54123/2025 TRP(C)/466/2025	RASMITA@RASHMITA ROUT@DALLI VS MANAS RANJAN ROUT	PRASHANTA KUMAR NAYAK VS	// // JUDGE, FAMILY COURT, JAJPUR(Jajapur CP/0000239/2025
79	D-TRP(C)/54272/2025 TRP(C)/467/2025	ANANAPURNA SATPATHY VS SUBASH CHANDRA DASH	DEBIDUTTA MOHAPATRA VS	// // JUDGE FAMILY COURT, CUTTACK(Cutta CP/0000265/2024

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80	D-TRP(C)/54365/2025 TRP(C)/468/2025	TAPASWINI PATTANAIAK VS ABINASH MOHANTY	SOUMYA SEKHAR PARIDA VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000542/2025
81	D-TRP(C)/54561/2025 TRP(C)/469/2025	SOLEHA KHATUN VS SABIR AHEMAD	AMLAN SHAKTI PAUL VS	// JUDGE, FAMILY COURT, NABARANGPUR CP/0000043/2025
82	D-WA/36047/2025 WA/2006/2025	STATE OF ODISHA VS RAMESH CHANDRA PARIDA	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
83	D-WA/53035/2025 WA/2007/2025	STATE OF ODISHA VS SUBRAMANYAM SRIRAM	DEBARAJ MOHANTY,A.G.A VS	// 0 //
84	D-WA/51919/2025 WA/2008/2025	STATE OF ODISHA VS AJAY KUMAR GAN	PRABIR KUMAR RAY,A.G.A VS	// 0 //
85	D-WA/51921/2025 WA/2009/2025	STATE OF ODISHA VS RANJAN KUMAR MOHANTY	DEBASHIS TRIPATHY,A.G.A VS	// 0 //
86	D-WA/54330/2025 WA/2010/2025	STATE OF ODISHA VS MADHAB CHANDRA PATRA	SANJAY RATH,A.G.A VS	// 0 //
87	D-WA/52970/2025 WA/2011/2025	STATE OF ODISHA VS NAUSAR MOHAMMAD	SUMAN PATTANAYAK,A.G.A VS	// 0 //
88	D-WA/50699/2025 WA/2012/2025	PURU PRASANJEET NAYAK VS ODISHA PUBLIC SERVICE COMMISSION, CUTTACK	PAMI RATH, SR. ADV. VS	// 0 //
89	D-WA/52408/2025 WA/2013/2025	PRASANA KUMAR PANDA VS ORISSA STATE COOPERATIVE MILK PRODUCERS FEDERATION LTD., BHUBANESWAR	DURGESH NARAYAN RATH VS	// 0 //
90	D-WA/51905/2025 WA/2014/2025	RABINARAYAN SETHY VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
91	D-WA/36048/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	//

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	WA/2015/2025	VS SUDHAKAR DASH	VS	0 //
92	D-WA/36049/2025 WA/2016/2025	STATE OF ODISHA VS DEBA PRASAD PANDA	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
93	D-WP(C)/54946/2025 WP(C)/37507/2025	NAMITA JENA VS STATE OF ODISHA	JAYANTA KUMAR PADHI VS	// 0 //
94	D-WP(C)/54957/2025 WP(C)/37508/2025	BANAJA SWAIN VS STATE OF ODISHA	JAYANTA KUMAR PADHI VS	// 0 //
95	D-WP(C)/50559/2025 WP(C)/37509/2025	NISHAKAR BEHERA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
96	D-WP(C)/51359/2025 WP(C)/37510/2025	DR.GOURAV DAS VS STATE OF ODISHA	BIBHUTI BHUSAN PATTNAYAK VS	// 0 //
97	D-WP(C)/52264/2025 WP(C)/37511/2025	HADUBANDHU BEHERA VS STATE OF ODISHA	SURJYA NARAYANA SAHU VS	// 0 //
98	D-WP(C)/54298/2025 WP(C)/37512/2025	RAJASHREE ROUT VS THE CENTRAL BOARD OF TRUSTEES EMPLOYEES PROVIDENT FUND ORGANISATION, NEW DELHI	MONALISA DEVI VS	// 0 //
99	D-WP(C)/54309/2025 WP(C)/37513/2025	KABITA MOHANTA VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
100	D-WP(C)/54256/2025 WP(C)/37514/2025	BUDUJ MURMU VS STATE OF ODISHA	KULDEEP MOHANTY VS	// 0 //
101	D-WP(C)/53356/2025 WP(C)/37515/2025	URMILA ROUT VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
102	D-WP(C)/54286/2025 WP(C)/37516/2025	PIYUSHA KUMAR SASAMAL VS	SAUBHAGYA KUMAR SAMAL VS	// 0

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103	D-WP(C)/53827/2025 WP(C)/37517/2025	PUSPALATA SAHU LABANYABATI PRADHAN VS THE TAHASILDAR, PURI	SAILAZA NANDAN DAS VS	// // 0 //
104	D-WP(C)/54255/2025 WP(C)/37518/2025	ACHYUTANANDA DAS VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
105	D-WP(C)/52260/2025 WP(C)/37519/2025	DILESWAR ROHIDAS @ DHELESWAR ROHIDASH VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	// 0 //
106	D-WP(C)/51353/2025 WP(C)/37520/2025	JUGAL KISHOR BEHERA VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
107	D-WP(C)/54187/2025 WP(C)/37521/2025	DIPIKA SUBHADARSHINI JENA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
108	D-WP(C)/54718/2025 WP(C)/37522/2025	RAJENDRA KUMAR SAHOO VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
109	D-WP(C)/52979/2025 WP(C)/37523/2025	DHANESWAR SAHOO VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
110	D-WP(C)/54219/2025 WP(C)/37524/2025	AJIT KUMAR SAHU VS STATE OF ODISHA	JYOTIRMOY MOHAPATRA VS	// 0 //
111	D-WP(C)/54221/2025 WP(C)/37525/2025	PREMANANDA BISOYI VS STATE OF ODISHA	MADAN MOHAN SWAIN VS	// 0 //
112	D-WP(C)/54499/2025 WP(C)/37526/2025	ABHAY KUMAR SHARMA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
113	D-WP(C)/54818/2025 WP(C)/37527/2025	BABITA SATAPATHY VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //

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114	D-WP(C)/54751/2025 WP(C)/37528/2025	ABDUL TAUFIQUE KHAN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
115	D-WP(C)/53995/2025 WP(C)/37529/2025	BISWANATH MAHANTA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
116	D-WP(C)/54824/2025 WP(C)/37530/2025	UMAKANTA SAHOO VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
117	D-WP(C)/54774/2025 WP(C)/37531/2025	SWAJALDHARA USERS COMMITTEE, NAYAGARH VS STATE OF ODISHA	MANISH NAG DAS VS	// 0 //
118	D-WP(C)/54879/2025 WP(C)/37532/2025	KSHETRA NAIK VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
119	D-WP(C)/54825/2025 WP(C)/37533/2025	HIMANSU SEKHAR MOHANTY VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
120	D-WP(C)/54017/2025 WP(C)/37534/2025	HEMANTA KUMAR ROUT VS STATE OF ODISHA	BHABANI SANKAR DAS VS	// 0 //
121	D-WP(C)/54882/2025 WP(C)/37535/2025	SASHINANDA NAIK VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
122	D-WP(C)/54973/2025 WP(C)/37536/2025	SANTOSH KUMAR PRAHARAJ VS STATE OF ODISHA	JAYANTA KUMAR PADHI VS	// 0 //
123	D-WP(C)/54031/2025 WP(C)/37537/2025	PRASANTA KUMAR MUND VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
124	D-WP(C)/54885/2025 WP(C)/37538/2025	CHUDAMANI BHAINSA VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
125	D-WP(C)/54034/2025	MANJULATA BEHERA	MANOJ KUMAR MOHANTY	//

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	WP(C)/37539/2025	VS STATE OF ODISHA	VS	0 //
126	D-WP(C)/46696/2025 WP(C)/37540/2025	BABULI PRADHAN VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
127	D-WP(C)/54887/2025 WP(C)/37541/2025	KESHAB NAIK VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
128	D-WP(C)/54943/2025 WP(C)/37542/2025	GIRASHREE SAHOO VS ZONAL MANAGER PNB, ZONAL, JAGAMARA, BHUBANESWAR	RATIKANTA MOHAPATRA VS	// 0 //
129	D-WP(C)/54098/2025 WP(C)/37543/2025	DR. AJIT DAS VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
130	D-WP(C)/54891/2025 WP(C)/37544/2025	KULAMANI BHAINSA VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
131	D-WP(C)/52990/2025 WP(C)/37545/2025	SIBA BARIK VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
132	D-WP(C)/54893/2025 WP(C)/37546/2025	ARJUN LEHERI VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
133	D-WP(C)/54899/2025 WP(C)/37547/2025	MIRASHANKAR THAKUR VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
134	D-WP(C)/54559/2025 WP(C)/37548/2025	BISWARANJAN SAHOO VS STATE OF ODISHA	SARADA DASH VS	// 0 //
135	D-WP(C)/54562/2025 WP(C)/37549/2025	SARASWATI SAHOO VS STATE OF ODISHA	SARADA DASH VS	// 0 //
136	D-WP(C)/54902/2025 WP(C)/37550/2025	PURNNAMI CHHATRIA VS	SATYABRATA MOHANTY (1) VS	// 0

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137	D-WP(C)/54907/2025 WP(C)/37551/2025	STATE OF ODISHA PRADIP KISAN VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// // 0 //
138	D-WP(C)/54691/2025 WP(C)/37552/2025	SABITA NAIK VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
139	D-WP(C)/54909/2025 WP(C)/37553/2025	KRUSHNA CHANDRA PRADHAN VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
140	D-WP(C)/54716/2025 WP(C)/37554/2025	TUNU NAIK VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
141	D-WP(C)/54861/2025 WP(C)/37555/2025	RANU HARICHANDAN VS STATE OF ORISSA	AGASTI KANUNGO VS	// 0 //
142	D-WP(C)/54914/2025 WP(C)/37556/2025	MURALIDHAR NAIK VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
143	D-WP(C)/54233/2025 WP(C)/37557/2025	LALITADEVI SARALIA VS CHIEF EXECUTIVE OFFICER, TP CENTRAL DISTRIBUTION LIMITED, BBSR	TRILOCHAN BARIK VS	// 0 //
144	D-WP(C)/54294/2025 WP(C)/37558/2025	ARATA RAJ VS THE REGISTRAR, UTKAL UNIVERSITY, KHURDA	SANJIB MOHANTY VS	// 0 //
145	D-WP(C)/54284/2025 WP(C)/37559/2025	SIBO PRASAD PATRO VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
146	D-WP(C)/54966/2025 WP(C)/37560/2025	GINDRI MURMU VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
147	D-WP(C)/54243/2025 WP(C)/37561/2025	DRIEMS SCHOOL AND COLLEGE OF NURSING, CUTTACK VS STATE OF ODISHA	SATYA RANJAN PATI VS	// 0 //

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148	D-WP(C)/54341/2025 WP(C)/37562/2025	SUBHADRA BARIK VS UNION OF INDIA	JATINDRA KUMAR MOHAPATRA VS	// 0 //
149	D-WP(C)/54717/2025 WP(C)/37563/2025	MD ZAMILUR RAHAMAN VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
150	D-WP(C)/54999/2025 WP(C)/37564/2025	RAMA CHANDRA BEHERA VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	// 0 //
151	D-WP(C)/54923/2025 WP(C)/37565/2025	PANCHANAN DAS VS PUNJAB NATIONAL BANK, DEENDAYAL BHAWAN, BHUBANESWAR	PRANAB KUMAR SAMANTRAY VS	// 0 //
152	D-WP(C)/54121/2025 WP(C)/37566/2025	ROMANCHA KUMAR BAG VS BRANCH MANAGER, STATE BANK OF INDIA, SME BRANCH, JHARSHUGUDA	ASWINI KUMAR SAHOO VS	// 0 //
153	D-WP(C)/54725/2025 WP(C)/37567/2025	PRASAN KUMAR PANDA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
154	D-WP(C)/54198/2025 WP(C)/37568/2025	NARAYAN SAHU VS STATE OF ODISHA	CHINMAY MOHANTY VS	// 0 //
155	D-WP(C)/54403/2025 WP(C)/37569/2025	MUSLIMA BIBI VS STATE OF ODISHA	SUBASH CHANDRA SATAPATHY VS	// 0 //
156	D-WP(C)/54217/2025 WP(C)/37570/2025	SUCHITRA PADHI VS STATE OF ODISHA	KULADA NANDA DAS VS	// 0 //
157	D-WP(C)/54168/2025 WP(C)/37571/2025	M. SURYA NARAYAN REDDY VS STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY VS	// 0 //
158	D-WP(C)/54229/2025 WP(C)/37572/2025	CHANDRIKA MOHAPATRA VS GOVT. OF ODISHA	KULADA NANDA DAS VS	// 0 //
159	D-WP(C)/53260/2025	BIGHNESWAR SAHU	DEBASHISH KUMAR PANDA	//

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	WP(C)/37573/2025	VS STATE OF ODISHA	VS	() //
160	D-WP(C)/54037/2025 WP(C)/37574/2025	PRAMILA MOHAPATRA VS CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE AND CUSTOMS, ODISHA, BBSR	DIGANTA DAS VS	// () //
161	D-WP(C)/54487/2025 WP(C)/37575/2025	ABDUL TAUFIQUE KHAN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// () //
162	D-WP(C)/54977/2025 WP(C)/37576/2025	KAPIL DEV SAHOO VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	// () //
163	D-WP(C)/55029/2025 WP(C)/37577/2025	SAILABALA NAYAK VS STATE OF ODISHA	BISWARANJAN DALAI VS	// () //
164	D-WP(C)/54773/2025 WP(C)/37578/2025	BARTTANA SERVICE COOPERATIVE SOCIETY LTD., BALASORE VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// () //
165	D-WP(C)/54862/2025 WP(C)/37579/2025	HRUSHIKESH MATHAN VS STATE OF ODISHA	DIBYARANJAN BEHERA VS	// () //
166	D-ABLAPL/39994/2025 ABLAPL/14932/2025	KAMAL LOCHAN BHUYAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /574 /2025 () //
167	D-ABLAPL/40059/2025 ABLAPL/14933/2025	SARAT BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BAGHAMARI /231 /2025 () //
168	D-ABLAPL/39980/2025 ABLAPL/14934/2025	RAMAKANTA MALLICK VS UNION OF INDIA (RAILWAY)	MANOJ KUMAR PANDA VS	//0 S.D.J.M.,PURI(Puri) 2(C)CC/0000033/2025
169	D-ABLAPL/40004/2025 ABLAPL/14935/2025	MAMTAJ BEGUM @ MUMTAZ KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TIGIRIA /286 /2025 () //
170	D-ABLAPL/40047/2025 ABLAPL/14936/2025	ASHOK HANTALA VS	ARIJEET MISHRA VS	JEYPORE TOWN /418 /2025 ()

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171	D-ABLAPL/40020/2025 ABLAPL/14937/2025	STATE OF ODISHA JAGABANDHU NAIK VS	MANORANJAN DAS VS	// BALIMI /251 /2025 ()
172	D-ABLAPL/40065/2025 ABLAPL/14938/2025	STATE OF ODISHA SUBRAT KUMAR MISHRA @ SUBRAT MISHRA VS	AMBARISH MISHRA VS	// TARBHA /254 /2025 ()
173	D-ABLAPL/40037/2025 ABLAPL/14939/2025	STATE OF ODISHA SANTOSH KU. PANDA VS	MANASH RANJAN NAYAK VS	// / /0 ()
174	D-ABLAPL/40026/2025 ABLAPL/14940/2025	STATE OF ODISHA JAYANTA BARIK VS	BIKRAM KESHARI RAJ VS	// / /0 J.M.F.C.,BARAMBA(Cuttack) 2(A)CC/0000041/2025
175	D-ABLAPL/40032/2025 ABLAPL/14941/2025	STATE OF ODISHA GOPAL PANDA @ GOPALA PANDA VS	AMULYA RATNA PANDA VS	PURI TOWN /168 /2018 ()
176	D-ABLAPL/40040/2025 ABLAPL/14942/2025	STATE OF ODISHA SUBASH CHANDRA PATRA @ SUBASH PATRA VS	SURYAKANTA DWIBEDI VS	// BALLIGUDA /409 /2025 ()
177	D-ABLAPL/39659/2025 ABLAPL/14943/2025	STATE OF ODISHA SHAIK HARIS VS	AMLAN SHAKTI PAUL VS	// INDUSTRIAL ESTATE PS /290 /2025 ()
178	D-ABLAPL/40053/2025 ABLAPL/14944/2025	STATE OF ODISHA KANHU CHARAN DALAI VS	SURYA NARAYAN MISHRA VS	// KANAS /279 /2025 ()
179	D-ABLAPL/40030/2025 ABLAPL/14945/2025	STATE OF ODISHA GOPAL PANDA @ GOPALA PANDA VS	AMULYA RATNA PANDA VS	// PURI TOWN /169 /2018 ()
180	D-ABLAPL/40033/2025 ABLAPL/14946/2025	STATE OF ODISHA SANTOSH KU. PANDA VS	MANASH RANJAN NAYAK VS	// / /0 ()
181	D-ABLAPL/39837/2025 ABLAPL/14947/2025	STATE OF ODISHA JITENDRA NATH VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	// KAKATAPUR /357 /2025 () //

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182	D-ABLAPL/40028/2025 ABLAPL/14948/2025	GATIKRUSHNA SETHY VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	INDUASTRIAL,NISA /428 /2025 () //
183	D-ABLAPL/40054/2025 ABLAPL/14949/2025	SURYAKANTA NAYAK @ PINKU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /446 /2025 () //
184	D-ABLAPL/40060/2025 ABLAPL/14950/2025	JAGAN DAS VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	KANAS /247 /2021 () //
185	D-ABLAPL/39870/2025 ABLAPL/14951/2025	SANTOSH KUMAR SAHU VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	SAHADEV KHUNTA /40 /2023 () //
186	D-ABLAPL/40063/2025 ABLAPL/14952/2025	BIKASH PRADHAN @ BIKAS VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	ATHGARH /430 /2025 () //
187	D-ABLAPL/39872/2025 ABLAPL/14953/2025	SK RIYASAT VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BAISINGA /100 /2025 () //
188	D-ABLAPL/39896/2025 ABLAPL/14954/2025	MOHAN REDDY VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GOPALPUR /379 /2025 () //
189	D-ABLAPL/40073/2025 ABLAPL/14955/2025	HIMANSU BHUSAN JENA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	MARINE CHUDAMANI /89 /2025 () //
190	D-ABLAPL/39898/2025 ABLAPL/14956/2025	MOHAN REDDY VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GOPALPUR /378 /2025 () //
191	D-ABLAPL/39899/2025 ABLAPL/14957/2025	CH. SAMPATH VINAYAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GUNUPUR /248 /2025 () //
192	D-ABLAPL/40078/2025 ABLAPL/14958/2025	SARFUDDIN KHAN @ SIRI KHAN VS STATE OF ODISHA	PRATIK DASH VS	ANANDAPUR /324 /2025 () //
193	D-ABLAPL/40082/2025	MANORANJAN NANDA	LALATENDU SAMANTARAY	S.P.(CID-CRL),CUTTACK /10 /2025

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	ABLAPL/14959/2025	VS STATE OF ODISHA	VS	() //
194	D-ABLAPL/40105/2025 ABLAPL/14960/2025	BIKASH NAIK VS STATE OF ODISHA	MANORANJAN DAS VS	// S.D.J.M.,HINDOL(Dhenkanal) 2(A)CC/0000190/2025
195	D-ABLAPL/40111/2025 ABLAPL/14961/2025	SATYARANJAN BEHERA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	KANDARPUR /220 /2025 () //
196	D-ABLAPL/40120/2025 ABLAPL/14962/2025	PINKUN KUMAR PATTANAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /458 /2025 () //
197	D-ABLAPL/40083/2025 ABLAPL/14963/2025	SITARAM SURUJAL VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BARGARH /633 /2025 () //
198	D-ABLAPL/40096/2025 ABLAPL/14964/2025	BHUVANA @ BHUJAN KUMAR AGASTI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	CYBER CRIME AND E.O, BALASORE /29 () //
199	D-ABLAPL/40100/2025 ABLAPL/14965/2025	ANKIT CHACHRA VS STATE OF ODISHA (EOW)	SRIRAM KRISHNA JAJODIA VS	//0 () //